

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. MA/548/2020 IA/2418/2020IA/2538/2021C.P. (IB)/3804(MB)2018

IN THE MATTER OF

Reliance capital ltd

VS

Win Trendz Exim Pvt ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **13.08.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)